

BY SPEED POST / FAX/ e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-101(Pt-II)/2010/2009/A

From:- Smti Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court
Guwahati

To

**The Director
National Judicial Academy India
Bhadbhada Road, Suraj Nagar
Bhopal-462044 (M.P.), India
Fax No. -0755-2696904**

Dated- Guwahati, the 6th April, 2018

Sub:- Meeting of Hon'ble Judges, In-charge of Judicial Education and Directors of State Judicial Academies, scheduled to be held on 14th & 15th April, 2018 at the National Judicial Academy, Bhopal.

Ref. This Registry's letter No. HC.VII-101(Pt.-II)/2010/1645/A, dated 29th March, 2018.

Sir,

In continuation to this Registry's letter under reference, I am directed to inform you that Hon'ble the High Court has been pleased to nominate Shri Pranjal Das, Judge, Designated Court, Assam, Guwahati (working as Faculty, Judicial Academy, Assam) to participate in the meeting of Hon'ble Judges, In-charge of Judicial Education and Directors of State Judicial Academies, scheduled to be held on 14th & 15th April, 2018 at the National Judicial Academy, Bhopal.

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully

6.4.18

Registrar (Judicial)

Memo No.HC.VII-101(Pt-II)/2010/2010 -2025/A, dated 06.04.2018

Copy forwarded for information and necessary action to:-

1. The Director, Judicial Academy, Assam.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Pranjal Das, Judge, Designated Court, Assam, Guwahati (working as Faculty, Judicial Academy, Assam)
7. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
8. The Joint Registrar (Protocol), Gauhati High Court, Guwahati
9. The Administrative Officer, Judicial Academy, Assam.
10. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the letter in the official web site of Gauhati High Court immediately.*
11. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
13. The Private Secretary to Hon'ble Mr. Justice Arup Kumar Goswami, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
14. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
15. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
16. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

At 6.4.18

Registrar (Judicial)